

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005654/2023	PURNA CHANDRA BIRUA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JASHIPUR /40 /2019 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000033/2019
2	BLAPL/0005655/2023	JAGANNATH MUNDA @ KUNU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KEONJHAR SADAR /402 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000408/2022
3	BLAPL/0005656/2023	MANOJ KUMAR BAL VS STATE OF ODISHA (OPID)	BHABANI SHANKAR DASPARIDA VS	KALINGA NAGAR /224 /2022 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000013/2022
4	BLAPL/0005657/2023	DIPTI RANJAN BARAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	NIMAPADA /419 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0001110/2022
5	BLAPL/0005658/2023	SUKADEB MANDAL @ SUKDEB MONDAL VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	PARADEEP /408 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur) Spl/0000072/2022
6	BLAPL/0005659/2023	MANAS @ SANTOSH BEHERA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
7	BLAPL/0005660/2023	PRAKASH MUNDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ATHAMALLIK /155 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000064/2021
8	BLAPL/0005661/2023	MANAS @ CHANDRA SEKHAR BHATACHARYA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
9	BLAPL/0005662/2023	MURALI SAHU @ MURALIDHAR SAHU VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SAMAL /129 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000036/2023
10	BLAPL/0005663/2023	KORA MANAYAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /140 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000157/2022
11	BLAPL/0005664/2023	SK. BEDIRUDDIN VS STATE OF ODISHA	K.H. MOHAPATRA VS	SAHADEV KHUNTA /1 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000016/2023

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12	BLAPL/0005665/2023	GUGUL ROUL @ MAHAVEER ROUL @ ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DASPALLA /108 /2023 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000175/2023
13	BLAPL/0005666/2023	RABINDRA GIRI @ BABU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /123 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000266/2023
14	BLAPL/0005667/2023	RIKESH KARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /66 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2023
15	BLAPL/0005668/2023	SK. RAIBUL @ RABUL @ RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /86 /2016 J.M.F.C.,SORO(Baleshwar) CT/0000165/2016
16	BLAPL/0005669/2023	SK. RAIBUL @ RABUL @ RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /72 /2016 J.M.F.C.,SORO(Baleshwar) CT/0000126/2016
17	BLAPL/0005670/2023	SANJU NAIK VS STATE OF ODISHA	NARASINGH BARAD VS	NAYAGARH SADAR /142 /2022 A.D.J.,NAYAGARH(Nayagarh) ST/0000023/2023
18	BLAPL/0005671/2023	PRAMOD ORAM VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /126 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000891/2023
19	BLAPL/0005672/2023	DEBASIS BEHERA VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	RAMACHANDI /30 /2023 SPECIAL JUDGE, PURI(Puri) Spl/0000031/2023
20	BLAPL/0005673/2023	RAMA KRUSHNA BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHUNTA /340 /2022 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0001124/2022
21	BLAPL/0005674/2023	ANJAN BESAN VS STATE OF ODISHA	SANJAY MAJHI VS	BHASMA /261 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000039/2023
22	BLAPL/0005675/2023	DALIMBA PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000075/2022
23	BLAPL/0005676/2023	ANGADA KIMBAKA	JUGALA KISHORE PANDA	GUDARI /31 /2023

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		VS	VS	()
24	BLAPL/0005677/2023	STATE OF ODISHA DOSO @ ANABINDU MOHANTY	SUBRATA PANDA	// TIHIDI /533 /2019
		VS	VS	()
25	BLAPL/0005678/2023	STATE OF ODISHA PRATIMA GOUDA	BIJAYA KUMAR RAGADA	// K.NUAGAON /119 /2023
		VS	VS	()
26	BLAPL/0005679/2023	STATE OF ODISHA RAJU BENIA	TUKUNA KUMAR MISHRA	// KORAPUT SADAR /17 /2023
		VS	VS	()
27	BLAPL/0005680/2023	STATE OF ODISHA JAMI SAGAR	TUKUNA KUMAR MISHRA	// GUNUPUR /212 /2021
		VS	VS	()
28	BLAPL/0005681/2023	STATE OF ODISHA NITISH SINGH	SANGRAM KESHARI ROUT	// NANDAPUR /57 /2021
		VS	VS	()
29	BLAPL/0005682/2023	STATE OF ODISHA MALGAM CHANTI	TUKUNA KUMAR MISHRA	// PARLAKHEMUNDI /259 /2022
		VS	VS	()
30	BLAPL/0005683/2023	STATE OF ODISHA KURESU BADARAITA	BIJAYA KUMAR RAGADA	// PATTAPUR (DIGAPAHANDI) /143 /2023
		VS	VS	()
31	BLAPL/0005684/2023	STATE OF ODISHA BAPI @ UTTAM KULHARI	JAYANTA KUMAR MAJHI	// BALIAPAL /242 /2022
		VS	VS	()
32	BLAPL/0005685/2023	STATE OF ODISHA ASHISH @ ASISA RANJAN BARIK	APARESH BHOI	// JASHIPUR /70 /2023
		VS	VS	()
33	BLAPL/0005686/2023	STATE OF ODISHA SAMEER PIREI	RABINDRA NATH PRUSTY	// ATHGARH /30 /2023
		VS	VS	()
34	BLAPL/0005687/2023	STATE OF ODISHA JIBARDHAN SETH	RABINDRA NATH PRUSTY	// RENGALI /232 /2022
		VS	VS	()

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35	BLAPL/0005688/2023	STATE OF ODISHA SUSHANTA SEKHAR NANDA VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /35 /2023 ()
36	BLAPL/0005689/2023	STATE OF ODISHA PRADEEP SETHI @ PRADEEP KUMAR SETHI @ LIPU SK. ZAFARULLA VS	VS	// KHAIRA /93 /2021 ()
37	CMAPL/0000391/2023	STATE OF ODISHA SABITA PADHAN VS	ADV VS	// // ()
38	CMAPL/0000392/2023	GOPAL PADHAN LARSEN and TOUBRO LTD. VS	ADV. VS	// // ()
39	CMAPL/0000393/2023	STATE OF ORISSA NARENDRA KUMAR MANDAL VS	ADV VS	// // ()
40	CMAPL/0000394/2023	DIRECTOR OF SECONDARY EDUCATION,ODISHA SOURAV SEKHAR BEHERA VS	IN PERSON VS	// // ()
41	CMAPL/0000395/2023	REGISTRAR JUDICIAL,HIGH COURT OF ODISHA SAROJ KUMAR TRIPATHY VS	ADV VS	// // ()
42	CMAPL/0000396/2023	SUJATA TRIPATHY PRASANNA KUMAR KAR VS	ADV VS	// // ()
43	CMAPL/0000397/2023	STATE OF ODISHA DR. HIMANSHU BHUSAN MISHRA VS	ADV. VS	// // ()
44	CMAPL/0000398/2023	STATE OF ODISHA UNION OF INDIA VS	ACHYUTANANDA ROUTRAY VS	// // ()
45	CMAPL/0000399/2023	LILY POLAI BACHALA AMULU VS	PRAMOD KUMAR PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

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46	CMP/0000577/2023	ANINDITA MOHANTY VS LABANGALATA DAS	PRATIK NAYAK VS	// 0 //
47	CMP/0000578/2023	SASMITA SAHOO VS ARNAPURNA SAHOO	GOURI MOHAN RATH VS	// 0 //
48	CMP/0000579/2023	SAROJ KUMAR MISHRA VS PUSPALATA DEI	UMESH CHANDRA MOHANTY VS	// 0 //
49	CMP/0000580/2023	MANJULATA NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
50	CONTC/0003539/2023	ASHOK KUMAR DAS VS ASWATHY S, COMMISSIONER CUM SECY., S AND ME DEPT.	ASHOK DAS VS	// 0 //
51	CONTC/0003540/2023	DUKHISHYAM HOTTA VS ARUN BOTHRA, I.A.S.	ADV VS	// 0 //
52	CONTC/0003541/2023	AJIT KUMAR MISHRA VS AWASTHY S., I.A.S.	ADV. VS	// 0 //
53	CONTC/0003542/2023	DAMODAR MAHAKUL VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV VS	// 0 //
54	CONTC/0003543/2023	HARIBANDHU SETHI VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV VS	// 0 //
55	CONTC/0003544/2023	DAYANIDHI PRADHAN VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV VS	// 0 //
56	CONTC/0003545/2023	SUBASH CHANDRA NANDA VS ASWATHY S., IAS	DEBASIS TRIPATHY VS	// 0 //
57	CONTC/0003546/2023	DR.BISHNU PRASAD DASH	ADV	//

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		VS	VS	0
58	CONTC/0003547/2023	BISHNUPADA SETHY, I.A.S. BASANTA KUMAR PATI	ADV.	//
		VS	VS	0
59	CONTC/0003548/2023	CHAKRABORTY SINGH RATHOD GOLAM MD ALI KHAN	ADV.	//
		VS	VS	0
60	CONTC/0003549/2023	G. MATHI VATHANAN, IAS DIPAK KUMAR PARIJA	ADV	//
		VS	VS	0
61	CONTC/0003550/2023	BISHNUPADA SETHY, I.A.S. PRASANTA KUMAR PARIJA	ADV	//
		VS	VS	0
62	CONTC/0003551/2023	BISHNUPADA SETHY, I.A.S. PRAMODINEE MOHAPATRA	ADV.	//
		VS	VS	0
63	CONTC/0003552/2023	VEER VIKRAM YADAV (IAS) BENUDHAR DAS	PRASANNA KUMAR SAHOO	//
		VS	VS	0
64	CONTC/0003553/2023	SUDHANSU MOHAN SAMAL, I.A.S. KISHOR KISHAN	ADV	//
		VS	VS	0
65	CONTC/0003554/2023	DR. GAVALI PARAG HARSHAD, I.A.S. HRUSHIKESH PANDA	ADV	//
		VS	VS	0
66	CONTC/0003555/2023	BISHNUPADA SETHI, COMMNR. CUM SECY., S AND ME DEPT. RABINARAYAN SATAPATHY	GOPINATH SETHI	//
		VS	VS	0
67	CONTC/0003556/2023	DEO RANJAN KUMAR SINGH, I.A.S. PRIYADARSHAN TRIPATHY	GOPINATH SETHI	//
		VS	VS	0
68	CONTC/0003557/2023	DEO RANJAN KUMAR SINGH, I.A.S. SAKTI PRASANNA SAHU	ADV	//
		VS	VS	0

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		M.L. PADHI, ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
69	CONTC/0003558/2023	SACHIDANANDA MISHRA	ADV	//
		VS	VS	()
		ANU GARG, I.A.S.		//
70	CONTC/0003559/2023	SURESH KUMAR ROUT	ADV	//
		VS	VS	()
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.		//
71	CONTC/0003560/2023	RABINDRA NATH PATI	RAJJEET ROY	//
		VS	VS	()
		DR. AVAYA KUMAR NAYAK, O.A.S.		//
72	CONTC/0003561/2023	RABINDRA NATH PATI	RAJJEET ROY	//
		VS	VS	()
		DR. AVAYA KUMAR NAYAK, O.A.S.		//
73	CONTC/0003562/2023	BAILOCHAN BHUYAN	SWETLANA DAS	//
		VS	VS	()
		SANJIB KUMAR, SUPTD. ENGR., MAHANADI BARRAGE DIVN., GANDARPUR		//
74	CRLA/0000563/2023	P.GHASINATH	RAMESH CHANDRA PRADHAN	//0
		VS	VS	()
		STATE OF ODISHA		//
75	CRLA/0000564/2023	HEMANTA KANYARI@ANJARANGI HEMANTA	PRASANTA KUMAR PANDA	JARADA /350 /2022
		VS	VS	2ND A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		J.R/0000077/2022
76	CRLA/0000565/2023	KINNAR GOURI NAIK	ABHILASH MISHRA	KEGAON /131 /2022
		VS	VS	()
		STATE OF ODISHA		//
77	CRLA/0000566/2023	JOGENDRA MALLIK	MAHENDRA KUMAR SAHU	//0
		VS	VS	()
		STATE OF ODISHA		//
78	CRLMA/0000162/2023	SANJAYA KUMAR MALLICK	ADV	BAIDYANATHPUR /117 /2017
		VS	VS	()
		STATE OF ODISHA		//
79	CRLMA/0000163/2023	SUJIT KUMAR PATRA	ADV.	//0
		VS	VS	()
		RUDRA PRASAD LENKA		//

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80	CRLMA/0000164/2023	MUKESH MAJHI VS STATE OF ODISHA	ADV. VS	NABARANGAPUR TOWN /465 /2022 () //
81	CRLMA/0000165/2023	KESHAB RAITA VS STATE OF ODISHA	ADV. VS	MOHANA /25 /2021 () //
82	CRLMC/0002415/2023	KANHU CHARAN PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KORAPUT TOWN /122 /2023 () //
83	CRLMC/0002416/2023	PRADAYENI SWAIN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	K.NUAGOAN /58 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000186/2023
84	CRLMC/0002417/2023	ANIL KUMAR SIPANI @ ANIL SIPANI VS STATE OF ODISHA	DEVASHIS PANDA VS	PURIGHAT /139 /2019 () //
85	CRLMC/0002418/2023	REETARANI BEHERA VS SUB DIVISIONAL MAGISTRATE CUM SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	/ /0 () //
86	CRLMC/0002419/2023	SUSANTA KUMAR PARIDA VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	KISSANNAGAR PS /71 /2022 () //
87	CRLMC/0002420/2023	SANJUKTA PARIDA VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	KISSANNAGAR PS /71 /2022 () //
88	CRLMC/0002421/2023	USHALATA MOHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SORO /450 /2021 () //
89	CRLMC/0002422/2023	ANIS KHAN VS STATE OF ODISHA	PRATAP KESHARI DEO VS	RAGHUNATHPUR /2 /2022 () //
90	CRLMC/0002423/2023	PRATAP SINGH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TALCHER TOWN /729 /2022 () //
91	CRLMC/0002424/2023	BINOD KUMAR SAMANTARA Y@BINOD SAMANTARA	SANILABALA JENA	CHANDAKA P.S. /263 /2022

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92	CRLMC/0002425/2023	STATE OF ODISHA PRAKASH MALIK @ PAKAN MALLIK	SATYABRATA DASH	// JENAPUR /114 /2023
		VS	VS	()
93	CRLMC/0002426/2023	STATE OF ODISHA T. SATYANARAYAN @ BUJI	GYANA RANJAN DHAL	// NAYAPALLI P.S. /619 /2022
		VS	VS	()
94	CRLMC/0002427/2023	STATE OF ODISHA LABETI DURGA PRASAD ACHARI	UMA CHARAN MISHRA	// BHAWANIPATNA TOWN /146 /2017
		VS	VS	()
95	CRLMC/0002428/2023	STATE OF ODISHA SAYED ASIF HUSSAIN	A.K.MOHANTY	// JODA /133 /2022
		VS	VS	()
96	CRLMP/0001018/2023	STATE OF ODISHA BAIDHAR KHANDEI	ARJUNA CHARANA BEHERA	// / /0
		VS	VS	()
97	CRLMP/0001019/2023	STATE OF ODISHA RANJITA SAMAL	DURGA PRASANNA MISHRA	// / /0
		VS	VS	()
98	CRLMP/0001020/2023	STATE OF ODISHA RAGHUNANANDAN MOHANTY	BHABANI SANKAR MISHRA	// / /0
		VS	VS	()
99	CRLMP/0001021/2023	STATE OF ODISHA BAIKUNTHA JENA	BINI MISHRA	// / /0
		VS	VS	()
100	CRLREV/0000275/2023	STATE OF ODISHA CHITTARANJAN NAYAK	LAXMAN PRADHAN	// MANAMUNDA /60 /2005
		VS	VS	()
101	CRLREV/0000276/2023	STATE OF ODISHA ARCHANA PATRA	KISHORE KUMAR MISHRA	// LAXMISAGAR P.S. /267 /2021
		VS	VS	()
102	CRLREV/0000277/2023	DILLIP KUMAR PATRA SANKA @ SHANKHA CHANDRA PUJARI @ BHATRA RAJIB LOCHAN PATTNAIK		CRA/0000073/2022 KODINGA /114 /2022
		VS	VS	()

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103	CRLREV/0000278/2023	STATE OF ODISHA PABITRA BURMA VS	BADRI NARAYAN MOHAPATRA VS	// ATHGARH /10 /2021 ()
104	CRLREV/0000279/2023	STATE OF ODISHA SANTOSH KUMAR KALET VS	SAILABALA JENA VS	// SAMBALPUR VIGILANCE /21 /2012 ()
105	FAO/0000234/2023	STATE OF ODISHA(VIG.) CHITA RANJAN ROURAY VS	PRADIPTA KISHORE BHUYAN VS	// // ()
106	FAO/0000235/2023	STATE OF ODISHA RAJANI DUDUKA VS	KAPILA CHARAN NAYAK VS	// // ()
107	ITA/0000054/2023	UNION OF INDIA JAMBESWAR JENA VS	KAJAL SAHOO VS	// // ()
108	ITA/0000055/2023	COMMISSIONER OF INCOME TAX,NATIONAL SUNILA SAHU VS	FACELESS APPEAL CENTRE,DELHI KAJAL SAHOO VS	// // ()
109	MACA/0000484/2023	COMMNR OF INCOME TAX, N.F.A.C., DELHI. JANMAYANA SAMAL VS	PRADEEP KUMAR MISHRA VS	// // ()
110	MACA/0000485/2023	M/S. BHALLA ROADLINES SANJU NAYAK VS	PRADEEP KUMAR MISHRA VS	// // ()
111	MACA/0000486/2023	DR.DEBENDRANATH BEHERA BAURIABANDHU SAHOO VS	B.N.SAMANTARAY VS	// // ()
112	MACA/0000487/2023	PRATAP KISHORE SAMAL MANAGER IN CHARGE., M/S. ORIENTAL INSURANCE VS	PRASANTA KUMAR MAHALI VS	// // ()
113	MACA/0000488/2023	REENA SAHOO AMITAV PARIDA @ AMITAVA PARIDA VS	PRASANNA KUMAR MISHRA VS	// // ()
		UTTAM PARIDA		//

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114	MACA/0000489/2023	LEGAL MANAGER (CLAIMS), M/S. FUTURE GENERATION FINANCE COMPANY LTD. VS SHYAM SUNDAR MANGARAJ	INDRAJIT KUMAR VS	// ()
115	MATA/0000172/2023	CHINMAYEE BEHERA VS PRATAP KUMAR BEHERA	JAGABANDHU GADANAYAK VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000245/2015
116	MATA/0000173/2023	SANJITA MISHRA VS DEBADUTTA MISHRA	SAMIR KUMAR MISHRA VS	// ()
117	MATA/0000174/2023	ITISHREE BEHERA VS DEBADUTTA BEHERA	BIBHU PRASAD TRIPATHY VS	// ()
118	RPFAM/0000168/2023	SAYED OLAYAT ALI VS ASMA PARWIN	SUKANTA NAYAK VS	// ()
119	RSA/0000207/2023	UMA CHARAN PADHI VS BIGHNARAJ PADHI	AMITAV TRIPATHY VS	// ()
120	TRP(C)/0000186/2023	SUBHADRA SHRADHANJALI SETHI VS MANORANJAN SETHI	SATYAPADA SHARMA VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh) CP/0000301/2022
121	TRP(C)/0000187/2023	GEETANJALI MALLIK VS PANKAJ KUMAR MALLICK	SURYA NARAYAN MISHRA VS	// ()
122	WA/0001070/2023	STATE OF ODISHA VS NARESH @ NARENDRA PAILA	DEBAKANTA MOHANTY, A.G.A. VS	// ()
123	WA/0001071/2023	STATE OF ODISHA VS RABINDRA KUMAR PAILA	DEBAKANTA MOHANTY(AGA) VS	// ()
124	WA/0001072/2023	SANTOSH KUMAR BHANJA VS DG AND IG OF POLICE, ODISHA, CUTTACK	GYANA RANJAN SETHI VS	// ()
125	WA/0001073/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//

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		VS	VS	0
126	WA/0001074/2023	JALADHAR ACHARYA STATE OF ODISHA	SONAK MISHRA, A.S.C.	//
		VS	VS	0
127	WA/0001075/2023	ANINDITA MISHRA ODISHA PUBLIC SERVICE COMMISSION	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
128	WA/0001076/2023	BISWARANJAN DASH PARAMANANDA SWAIN	LAXMIKANTA MOHANTY	//
		VS	VS	0
129	WP(C)/0016866/2023	STATE OF ODISHA UDAYA NARAYAN NAYAK	GOPAL CHARAN MOHANTY	//
		VS	VS	0
130	WP(C)/0016867/2023	COMMNR. OF ENDOWMENT, BBSR RUKMAN MAHANANDIA	NIRANJAN PANDA	//
		VS	VS	0
131	WP(C)/0016868/2023	STATE OF ODISHA PANA SINGH	PRAMOD RANJAN BEHERA	//
		VS	VS	0
132	WP(C)/0016869/2023	STATE OF ODISHA M/S.ALTRADE CONSTRUCTIONS PVT.LTD. BBSR	SHIB SHANKAR MOHANTY	//
		VS	VS	0
133	WP(C)/0016870/2023	THE TAHASILDAR, BBSR NIRANJAN PATRA	RAMA CHANDRA JENA	//
		VS	VS	0
134	WP(C)/0016871/2023	STATE OF ODISHA RANJITA MOHANTY	SANTOSH KUMAR MOHAPATRA	//
		VS	VS	0
135	WP(C)/0016872/2023	STATE OF ODISHA SANTOSH PANDA	PRAMOD KUMAR JENA	//
		VS	VS	0
136	WP(C)/0016873/2023	STATE OF ODISHA BAGADU LAKSHMI PATHI	SWAPNA KUMAR OJHA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0016874/2023	UNION OF INDIA KESHAB BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // 0 //
138	WP(C)/0016875/2023	DR. ISRAIL KHAN VS UNION OF INDIA	ALOK KUMAR DAS VS	// 0 //
139	WP(C)/0016876/2023	BENJAMIN MINJI VS STATE OF ODISHA	PRABHU PADARABINDA PARIDA VS	// 0 //
140	WP(C)/0016877/2023	SWARNALATA ROUT @ PARIJA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
141	WP(C)/0016878/2023	SABITARANI PARIDA VS THE COLLECTOR, ANGUL	AMIT KUMAR NATH VS	// 0 //
142	WP(C)/0016879/2023	PRAMOD MAJHI VS UNION OF INDIA	SURAJ MOHANTY VS	// 0 //
143	WP(C)/0016880/2023	HARAPRIYA ROUT VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
144	WP(C)/0016881/2023	PURNA CHANDRA MALLICK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
145	WP(C)/0016882/2023	M/S D.C.JENA TRANSPORT, JAJPUR VS IDCOL FERROCHROME AND ALLOYS LTD., JAJPUR	SUBRATA MISHRA VS	// 0 //
146	WP(C)/0016883/2023	SURESH CHANDRA NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
147	WP(C)/0016884/2023	BIDYADHAR HATI VS COMMNR. CUM PRINCIPAL SECY. R AND D MANAGEMENT DEPT. BBSR	BINOD KUMAR HATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0016885/2023	KAMAL KUMAR RAJHANSE VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
149	WP(C)/0016886/2023	KASHINATH SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
150	WP(C)/0016887/2023	M/S DURGA PRASAD SHARMA VS COMMISSIONER OF SALES TAX CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
151	WP(C)/0016888/2023	SANJAY KUMAR BRAHMA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
152	WP(C)/0016889/2023	M/S MANORAMA DAIRY, KENDRAPARA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
153	WP(C)/0016890/2023	GANDARAM SAGARIA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
154	WP(C)/0016891/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
155	WP(C)/0016892/2023	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
156	WP(C)/0016893/2023	DEBIDUTTA SETHI VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
157	WP(C)/0016894/2023	PREMLAL PAHARIA @ KAMAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
158	WP(C)/0016895/2023	DHARANIDHAR PRADHAN VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
159	WP(C)/0016896/2023	TULU MAHAPATRA @ BIKRAM KESHARI MAHAPATRA VS HEMANTA KUMAR KHANDAYATRAY	HEMANTA KUMAR KHANDAYATRAY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0016897/2023	STATE OF ODISHA KANTARU PRADHAN	AMLANJYOTI ROUT	//
		VS	VS	0
161	WP(C)/0016898/2023	STATE OF ODISHA DR. ABHISEK UPADHYAY	IN PERSON	//
		VS	VS	0
162	WP(C)/0016899/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY(OUAT) RANJAN KUMAR BRAHMA	AMLANJYOTI ROUT	//
		VS	VS	0
163	WP(C)/0016900/2023	STATE OF ODISHA KRUPASINDHU PATEL	PRATAP KUMAR BEHERA	//
		VS	VS	0
164	WP(C)/0016901/2023	STATE OF ODISHA PRAKASH CHANDRA ROUT	DEEPALI MAHAPATRA	//
		VS	VS	0
165	WP(C)/0016902/2023	STATE OF ODISHA NABAKISHOR SAHOO	AMLANJYOTI ROUT	//
		VS	VS	0
166	WP(C)/0016903/2023	STATE OF ODISHA RELAX PHARMA, CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
167	WP(C)/0016904/2023	THE COMMNR. OF CT AND GST, ODISHA SUARI BHUNJIA @ CHINDA	SALAUDDIN KHAN	//
		VS	VS	0
168	WP(C)/0016905/2023	STATE OF ODISHA NANDA KISHOR BISHI	NIRANJAN HOTA	//
		VS	VS	0
169	WP(C)/0016906/2023	STATE OF ODISHA SANJIDA BIBI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
170	WP(C)/0016907/2023	STATE OF ODISHA PADMA LOCHAN BISHI	NIRANJAN HOTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0016908/2023	STATE OF ODISHA M/S. SHREE RANISATI PADDY PROCESSING PVT. LTD. VS	HASONDUR MOHANTY VS	// // 0
172	WP(C)/0016909/2023	STATE OF ODISHA BAISHNAB CHARAN DASH VS	BIDYALOK MOHAPATRA VS	// // 0
173	WP(C)/0016910/2023	STATE OF ODISHA JAYARAM BISHI VS	RAJJEET ROY VS	// // 0
174	WP(C)/0016911/2023	STATE OF ODISHA SUBHASHREE BEHERA VS	ASIT KUMAR CHAUDHURY VS	// // 0
175	WP(C)/0016912/2023	STATE OF ODISHA JAYAKANTA PRADHAN VS	PRADEEP KUMAR DAS VS	// // 0
176	WP(C)/0016913/2023	STATE OF ODISHA PARTHA SARATHI NAYAK VS	SAKTI PRASAD DAS VS	// // 0
177	WP(C)/0016914/2023	STATE OF ODISHA BISHNUPRIYA NANDA VS	MAHENDRA KUMAR SAHOO VS	// // 0
178	WP(C)/0016915/2023	STATE OF ODISHA JHARANA SAHOO VS	KHIROD CHANDRA MAJHI VS	// // 0
179	WP(C)/0016916/2023	R.T.O., BHUBANESWAR-1 KSHIROD KUMAR MALLIK VS	NIRANJAN NAYAK VS	// // 0
180	WP(C)/0016917/2023	STATE OF ODISHA SANDHYARANI BEHERA VS	DR. BINODA KUMAR MISHRA VS	// // 0
181	WP(C)/0016918/2023	STATE OF ODISHA NITIN NARAYAN SAHOO VS R.T.O., DHENKANAL	KHIROD CHANDRA MAJHI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0016919/2023	PRAMOD CHANDRA BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
183	WP(C)/0016920/2023	BHIMASEN ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
184	WP(C)/0016921/2023	PRADIPTA RANJAN DAS VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
185	WP(C)/0016922/2023	DINABANDHU NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
186	WP(C)/0016923/2023	BRAHMAN NIJOG @ BRAHMAN NIJOG SAMITY, KHUNDA VS COMMNR. OF ENDOWMENTS, ODISHA	SRIDHAR KUMAR PATNAIK VS	// 0 //
187	WP(C)/0016924/2023	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
188	WP(C)/0016925/2023	RAGHUNATH MISHRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
189	WP(C)/0016926/2023	AJAYA KUMAR LENKA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
190	WP(C)/0016927/2023	GHANSHYAM DAS SINGHANIA VS TRANSPORT COMMISSIONER CUM CHAIRMAN, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
191	WP(C)/0016928/2023	DUSMANTA DAS VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
192	WP(C)/0016929/2023	BISWAJIT GOCHHAYAT VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
193	WP(C)/0016930/2023	JUMA MOHAMMED	BISWARANJAN PARAMGURU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0016931/2023	SNEHALATA PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0016932/2023	RAMYANDRA DASH	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER CUM CHAIRMAN, CUTTACK		//
196	WP(C)/0016933/2023	NIRAKAR SAHOO	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0016934/2023	SABITRI NAIK	SOUMENDRA PATTANAİK	//
		VS	VS	0
		MAHANADI COAL FIELD LTD., SUNDARGARH		//
198	WP(C)/0016935/2023	CHIRANJIBI SAHU	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0016936/2023	BIJAY KUMAR SHARMA	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0016937/2023	NABAGHANA SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0016938/2023	JATAN KUMAR PRADHAN	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER CUM CHAIRMAN, CUTTACK		//
202	WP(C)/0016939/2023	DEBARAJ SAMANTARAY	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0016940/2023	BIJAY KUMAR MALLICK	LINGARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0016941/2023	MAA DANGADA PANI PANCHAYAT, RAYAGADA	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0016942/2023	STATE OF ODISHA BABAJI ROUT VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// // 0 //
206	WP(C)/0016943/2023	K.ANURADHA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
207	WP(C)/0016944/2023	SARADA PRASANNA DASH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
208	WP(C)/0016945/2023	SIDDHANTA KUMAR BISOYI VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
209	WP(C)/0016946/2023	SULOCHANA DAS VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
210	WP(C)/0016947/2023	MAHIMA MOHANTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
211	WP(C)/0016948/2023	GANGADHAR OJHA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
212	WP(C)/0016949/2023	SATYABADI SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
213	WP(C)/0016950/2023	KODANDA PANIGRAHI VS PRINCIPAL SECRETARY TO GOVT OF ODISHA, WATER RESOURCES DEPT, KHURDA	BISWABIHARI MOHANTY VS	// 0 //
214	WP(C)/0016951/2023	BIKRAM KESHARI SAHOO VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
215	WP(C)/0016952/2023	TIRTHABASI PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0016953/2023	NISHA NAIK @ BEWA VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
217	WP(C)/0016954/2023	JHINTIKA BARIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
218	WP(C)/0016955/2023	NISHI KANTA ROUT VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
219	WP(C)/0016956/2023	GANGADHAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
220	WP(C)/0016957/2023	SUNAKAR SWAIN VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
221	WP(C)/0016958/2023	MADHURI SAMANTARAY VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
222	WP(C)/0016959/2023	KALI CHARAN MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
223	WP(C)/0016960/2023	ARUN MOHAN JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	WP(C)/0016961/2023	SUJATA RATH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	WP(C)/0016962/2023	BABAJI CHARAN SAMAL @ GOBINDA SAMAL VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
226	WP(C)/0016963/2023	SARASH CHANDRA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0016964/2023	TUSHAR BHUTADA	GOUTAM KUMAR ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0016965/2023	UNION OF INDIA TARANISEN PADHAN	RANJIT SAMAL	//
		VS	VS	0
229	WP(C)/0016966/2023	STATE OF ODISHA MANAS RANJAN MOHANTY	SYAMALENDU PATTNAIK	//
		VS	VS	0
230	WP(C)/0016967/2023	R.T.O.,SUNDARGARH RASHMI PRADHAN	PRATYUSHA NAIDU	//
		VS	VS	0
231	WP(C)/0016968/2023	STATE OF ODISHA JATA BHUSAN SAHU	RANJIT SAMAL	//
		VS	VS	0
232	WP(C)/0016969/2023	STATE OF ODISHA GOURANGA SAHU	AMBIKA PRASAD RAY	//
		VS	VS	0
233	WP(C)/0016970/2023	STATE OF ODISHA SHANKAR PRASAD PADHI	RANJIT SAMAL	//
		VS	VS	0
234	WP(C)/0016971/2023	STATE OF ODISHA BASANTI SAHOO	RANJIT SAMAL	//
		VS	VS	0
235	WP(C)/0016972/2023	STATE OF ODISHA GOLAK BIHARI TRIPATHY	RANJIT SAMAL	//
		VS	VS	0
236	WP(C)/0016973/2023	STATE OF ODISHA SUDHAKAR SATAPATHY	ASIT KUMAR DASH	//
		VS	VS	0
237	WP(C)/0016974/2023	THE CHAIRMAN, BBSR DEVELOPMENT AUTHORITY (BDA) GOLEKHA BIHARI SAHOO	RANJIT SAMAL	//
		VS	VS	0
238	WP(C)/0016975/2023	STATE OF ODISHA RAMESH CHANDRA HATI	AMITAV DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0016976/2023	TAHASILDAR, MAHAKALPADA AVINANDAN ROUT VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// // 0 //
240	WP(C)/0016977/2023	SHYAMSUNDAR MAJHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
241	WP(C)/0016978/2023	HRUSIKESH PADHY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
242	WP(C)/0016979/2023	KARUNAKAR TARAI VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
243	WP(C)/0016980/2023	SUSHANTA KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
244	WP(C)/0016981/2023	BHAVENDRA PATADIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
245	WP(C)/0016982/2023	MANOJ KUMAR KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
246	WP(C)/0016983/2023	BABULA PATRA VS GOURI @ LABANYA PATRA	Jyoti Ranjan Deo VS	// 0 //
247	WP(C)/0016984/2023	PRATAP CHANDRA KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
248	WP(C)/0016985/2023	RANGADHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
249	WP(C)/0016986/2023	BABULI BARIK VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0016987/2023	AMITAV MOHAPATRA VS ORISSA UNIVERSITY OF TECHNOLOGY AND RESEARCH, FORMERLY CET, BBSR	DURGESH NARAYAN RATH VS	// 0
251	WP(C)/0016988/2023	SUDHIR KUMAR DEBATA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0
252	WP(C)/0016989/2023	BISWARANJAN DASH VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0
253	WP(C)/0016990/2023	SURESH CHANDRA BEHERA VS STATE OF ODISHA	TAPAN BISWAL VS	// 0
254	WP(C)/0016991/2023	BIPIN NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0
255	WP(C)/0016992/2023	SUJATA PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0
256	WP(C)/0016993/2023	HARIHARA BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0
257	WP(C)/0016994/2023	JAGAMOHAN NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0
258	WP(C)/0016995/2023	ASIT PRAHARAJ VS AXIS BANK LTD., MUMBAI	GOPABANDHU MISRA VS	// 0
259	WP(C)/0016996/2023	SIMANCHALA DAS VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0
260	WP(C)/0016997/2023	RABINDRA NARAYAN BHADRA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0
261	WP(C)/0016998/2023	PARAS KUMAR	MD. GOLAM MADANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0016999/2023	THE UNION OF INDIA IPILI SAMBHARI	ASHOK KUMAR DAS	//
		VS	VS	0
263	WP(C)/0017000/2023	STATE OF ODISHA RITURANI MALLICK	ADHIRAJ MOHANTY	//
		VS	VS	0
264	WP(C)/0017001/2023	R.T.O., SUNDARGARH RAJESH PATRA	RAMACHANDRA PANIGRAHY	//
		VS	VS	0
265	WP(C)/0017002/2023	REGISTRAR, ORISSA STATE COOPERATIVE SOCIETIES, BBSR SARAT CHANDRA MOHANTY	BINI MISHRA	//
		VS	VS	0
266	WP(C)/0017003/2023	STATE OF ODISHA SANKARSAN PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
267	WP(C)/0017004/2023	STATE OF ODISHA BISWANATH NEPAK	ASHOK KUMAR DAS	//
		VS	VS	0
268	WP(C)/0017005/2023	STATE OF ODISHA NARAYAN CHAKI	GYANA RANJAN SETHI	//
		VS	VS	0
269	WP(C)/0017006/2023	STATE OF ODISHA BHIMSEN BEHERA	DINABANDHU NAYAK	//
		VS	VS	0
270	WP(C)/0017007/2023	STATE OF ODISHA KHAGESWAR MALLICK	SUBHANKAR ROUT	//
		VS	VS	0
271	WP(C)/0017008/2023	STATE OF ODISHA BABA BRAHMESWAR NARISHAKTI WOMEN SHG, BRAHMANI, SORAKOTA	RAJ KUMAR SORAKOTA	//
		VS	VS	0
272	WP(C)/0017009/2023	STATE OF ODISHA M/S AJAYA PHARMACEUTICAL, PURI	RAMESH CHANDRA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0017010/2023	COMMNR. OF CT AND GST, ODISHA RANJANA KAR VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // ()
274	WP(C)/0017011/2023	MAA SARBAMANGALA SHG, DAHISADA (SORO) VS STATE OF ODISHA	AMITAV DAS VS	// ()
275	WP(C)/0017012/2023	BAILOCHAN DISHIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
276	WP(C)/0017013/2023	BIPIN BIHARI MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
277	WP(C)/0017014/2023	BIJAY KU. BHUYAN VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// ()
278	WP(C)/0017015/2023	AMRUT BANCHHOR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
279	WP(C)/0017016/2023	RASHMI REKHA PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// ()
280	WP(C)/0017017/2023	GANDHI NAIK VS STATE OF ODISHA	SAMBIT RATH VS	// ()
281	WP(C)/0017018/2023	DR. RAJEEB KUMAR NAYAK VS STATE OF ODISHA	PAMI RATH VS	// ()
282	WP(C)/0017019/2023	SUDARSAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()
283	WP(C)/0017020/2023	BANKIM CHANDRA PATNAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0017021/2023	UNITECH POWER ENGINEERING, BBSR VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
285	WP(C)/0017022/2023	GANESWAR LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0017023/2023	RASHMI RANJAN BALIARSINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
287	WP(C)/0017024/2023	SARASWATI PANDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
288	WP(C)/0017025/2023	RANJIT KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
289	WP(C)/0017026/2023	PRAMODA KUMAR GOCHHAYAT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
290	WP(C)/0017027/2023	MANJUBALA HAJIRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0017028/2023	LALIT KUMAR BAHINIPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0017029/2023	SUKADEV SAHOO VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
293	WP(C)/0017030/2023	PARAMESWAR KAND VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	WP(C)/0017031/2023	BISWANATH TRIPATHY VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
295	WP(C)/0017032/2023	SAHADEBA PUNJI	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0017033/2023	SABITRI NAIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0017034/2023	ASHOK KUMAR SATAPATHY	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0017035/2023	JAYANT KUMAR SAHOO	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0017036/2023	BASUDEV BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0017037/2023	PURNA CHANDRA HATUA	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0017038/2023	UPENDRA KUMAR MALLICK	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0017039/2023	RANKANIDHI BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0017040/2023	SUBASH CHANDRA RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0017041/2023	KISHORE CHANDRA PANDA	JYOTSNARANI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0017042/2023	ARATIBALA ROUT	MADAN MOHAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0017043/2023	MD. NOOR ELLAHI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0017044/2023	STATE OF ODISHA ASHOK KUMAR DAS VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
308	WP(C)/0017045/2023	STATE OF ODISHA HATAN KUMAR KHATUA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
309	WP(C)/0017046/2023	STATE OF ODISHA KAMALAKANTA BEHERA VS	DIPTENDU SUNDAR RAY VS	// // ()
310	WP(C)/0017047/2023	STATE OF ODISHA M/S. SUPERTRON ELECTRONICS PVT LTD. BBSR VS	AMIT PATNAIK VS	// // ()
311	WP(C)/0017048/2023	STATE OF ODISHA M/S SUPERTRON ELECTRONICS PVT. LTD., BBSR VS	AMIT PATNAIK VS	// // ()
312	WP(C)/0017049/2023	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	SONITA BISWAL VS	// // ()
313	WP(C)/0017050/2023	STATE OF ODISHA NARESH KUMAR PUJARI VS	AMIT PRASAD BOSE VS	// // ()
314	WP(C)/0017051/2023	STATE OF ODISHA ASHOK KUMAR NAYAK VS	AMIT PRASAD BOSE VS	// // ()
315	WP(C)/0017052/2023	STATE OF ODISHA MAHESWAR MAHARANA VS PUJARANI SAHOO	KSHIROD KUMAR ROUT VS	// // ()
316	WP(C)/0017053/2023	STATE OF ODISHA PARTHASARATHI MOHANTA VS	RANJIT SAMAL VS	// // ()
317	WP(C)/0017054/2023	STATE OF ODISHA BANAMBAR BEHERA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0017055/2023	NITAI CHARAN NANDA VS BBSR DEVELOPMENT AUTHORITY	BIBEKANANDA BHUYAN VS	// 0 //
319	WP(C)/0017056/2023	LIPIKA NAYAK VS AJITAV NAYAK	AMITAV TRIPATHY VS	// 0 //
320	WP(C)/0017057/2023	RABINDRA DALAI VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
321	WP(C)/0017058/2023	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
322	WP(C)/0017059/2023	RABINDRA PADHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
323	WP(C)/0017060/2023	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
324	WP(C)/0017061/2023	SUNIL KUMAR PANDA VS ADDL. ASST. COMMNR. OF ENDOWMENT, CUTTACK	SAMAYA KUMAR RAY VS	// 0 //
325	WP(C)/0017062/2023	BIPINA SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
326	WP(C)/0017063/2023	NILAMANI ROUT VS MANINI JENA @ ROUT	TRILOCHAN PANIGRAHI VS	// 0 //
327	ABLAPL/0005031/2023	MANGULI MALIK VS STATE OF ODISHA	MAHES DAS VS	AUL /341 /2023 0 //
328	ABLAPL/0005032/2023	ANSHUMAN SIDDHARTH NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHILA P.S.(BBSR) /58 /2023 0 //
329	ABLAPL/0005033/2023	RAKSHYA BEHERA @ RAKSHA BEHERA	BHABANI SHANKAR DASPARIDA	BARGARH SADAR /134 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005034/2023	RAKSHYA BEHERA @ RAKSHA BEHERA	BHABANI SHANKAR DASPARIDA	BARGARH SADAR /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0005035/2023	DIGAMBER PRADHAN	ASWINI KUMAR DASH	CHARMAL /115 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005036/2023	PRATAP DAS	PRIYA RANJAN SINGH	DHENKANAL SADAR /418 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005037/2023	BUBUN BEHERA	BIDYALOK MOHAPATRA	JARAPADA /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0005038/2023	MILAN DAS	HAJI SK ABDUL ISTAR	TIHIDI /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005039/2023	SOURAV RANJAN MOHANTY	PRABHAT KUMAR PRAHARAJ	TANGI /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005040/2023	RAKSHYA BEHERA @ RAKSHA BEHERA	BHABANI SHANKAR DASPARIDA	BARGARH SADAR /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005041/2023	PRANTA PRAGATI MAHANTY @ CHILU	BHABANI SHANKAR DASPARIDA	BARI /156 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005042/2023	BAPINA DAS @ ABINASH DAS	BHABANI SHANKAR DASPARIDA	BALICHANDRAPUR /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0005043/2023	ANANDA NAIK	GIRIJA PRASAD MOHANTY	BALIMI /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0005044/2023	DIPAK KUMAR NAYAK	BHABANI SHANKAR DASPARIDA	GHATAGAON /73 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005045/2023	STATE OF ODISHA BIJAY KUMAR BEHERA VS	MANOJ KUMAR AGRAWALLA VS	// MAHAKALPARA /135 /2022 ()
342	ABLAPL/0005046/2023	STATE OF ODISHA RAJESH NAIK VS	BIKRAM RATH VS	// ATHGARH /94 /2023 ()
343	ABLAPL/0005047/2023	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	SURYAKANTA DWIBEDI VS	// KAMARDA /52 /2023 ()
344	ABLAPL/0005048/2023	STATE OF ODISHA DHANANJAY RANA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /137 /2023 ()
345	ABLAPL/0005049/2023	STATE OF ODISHA SANTOSH BEHERA @ BABAJI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /242 /2020 ()
346	ABLAPL/0005050/2023	STATE OF ODISHA B. PRABHU REDDY VS	SHISHIR KUMAR SWAIN VS	// DHARAKOT PS /103 /2023 ()
347	ABLAPL/0005051/2023	STATE OF ODISHA BHASKAR PRADHAN VS	PRAMOD KUMAR JENA VS	// BASTA /156 /2023 ()
348	ABLAPL/0005052/2023	STATE OF ODISHA SK. GAYASUDDIN VS	PRAMOD KUMAR JENA VS	// BASTA /116 /2023 ()
349	ABLAPL/0005053/2023	STATE OF ODISHA V. SOMESH RAO VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /769 /2022 ()
350	ABLAPL/0005054/2023	STATE OF ODISHA KAILASHI KAR VS	SURYANARAYAN PANIGRAHI VS	// CHANDAKA P.S. /153 /2023 ()
351	ABLAPL/0005055/2023	STATE OF ODISHA JEETU RANJAN KAR VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	// CHANDAKA P.S. /153 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0005056/2023	RABINDRA MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /86 /2023 () //
353	ABLAPL/0005057/2023	PRATIMA BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	JARAPADA /86 /2023 () //
354	ABLAPL/0005058/2023	KALUA @ NARENDRA DAS VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	ERASAMA /162 /2023 () //
355	ABLAPL/0005059/2023	AMIRUDDIN SAHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /244 /2023 () //
356	ABLAPL/0005060/2023	SAHERA BIBI @ SAERA BIBI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK TOWN /274 /2023 () //
357	ABLAPL/0005061/2023	MANISH JAISWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /74 /2023 () //
358	ABLAPL/0005062/2023	RAKSHYA BEHERA @ RAKSHA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH SADAR /133 /2023 () //
359	ABLAPL/0005063/2023	RAKSHYA @ RAKSHA BEHERA @ RAKHYA MALLIKBHABANI SHANKAR DASPARIDA VS STATE OF ODISHA	VS	BARGARH SADAR /136 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :18/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	45/2023 WPC(OA)/1505/2017	KRUPASINDHU NAYAK-MP	
2	46/2023 WPC(OA)/1505/2017	KRUPASINDHU NAYAK-MP	
3	47/2023 WPC(OA)/2341/2015	ANIL KUMAR SETHI-MP	
4	91/2023 ITA/54/2023	JAMBESWAR JENA-MP	KAJAL SAHOO
5	92/2023 ITA/54/2023	JAMBESWAR JENA-MP	KAJAL SAHOO
6	93/2023 ITA/55/2023	SUNILA SAHU-MP	KAJAL SAHOO
7	111/2023 WPC(OAC)/1536/2015	J.SAMESWAR RAO-MP	D.ROUTRAY
8	160/2023 CMAPL/395/2023	SAROJ KUMAR TRIPATHY-MP	ADV
9	186/2023 MATA/172/2023	CHINMAYEE BEHERA-MP	JAGABANDHU GADANAYAK
10	187/2023 MATA/174/2023	ITISHREE BEHERA-MP	BIBHU PRASAD TRIPATHY
11	188/2023 MATA/174/2023	ITISHREE BEHERA-MP	BIBHU PRASAD TRIPATHY
12	201/2023 RVWPET/124/2016	GUNDUGOLA SADASHIVA PRASAD SHARMA-MP	
13	207/2023 TRP(C)/186/2023	SUBHADRA SHRADHANJALI SETHI-MP	SATYAPADA SHARMA
14	223/2023 CONTC/3602/2021	BIBHUTI BHUSAN BARIK-MP	
15	224/2023 CONTC/7867/2021	ARSU MURMU-MP	
16	225/2023 CONTC/2318/2020	PRAHALAD MOHAPATRA-MP	SHIBANI SAMARPITA OJHA
17	378/2023 CRLREV/275/2023	CHITTARANJAN NAYAK-MP	LAXMAN PRADHAN
18	379/2023 CRLREV/276/2023	ARCHANA PATRA-MP	KISHORE KUMAR MISHRA
19	380/2023 CRLREV/276/2023	ARCHANA PATRA-MP	KISHORE KUMAR MISHRA
20	381/2023 CRLREV/278/2023	PABITRA BURMA-MP	BADRI NARAYAN MOHAPATRA
21	382/2023 CRLREV/278/2023	PABITRA BURMA-MP	BADRI NARAYAN MOHAPATRA
22	383/2023 CRLREV/279/2023	SANTOSH KUMAR KALET-MP	SAILABALA JENA
23	400/2023 FAO/234/2023	CHITA RANJAN ROUTRAY-MP	PRADIPTA KISHORE BHUYAN
24	545/2023 CMP/577/2023	ANINDITA MOHANTY-MP	PRATIK NAYAK
25	546/2023 CMP/211/2018	NAROTTAM PATRA-MP	
26	547/2023	SASMITA SAHOO-MP	GOURI MOHAN RATH

27	CMP/578/2023 548/2023	SAROJ KUMAR MISHRA-MP	UMESH CHANDRA MOHANTY
28	CMP/579/2023 558/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
29	RSA/12/2014 559/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
30	RSA/12/2014 560/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
31	RSA/12/2014 561/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
32	RSA/13/2014 562/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
33	RSA/13/2014 563/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
34	RSA/13/2014 776/2023	SANKAR BHOTRA-MP	AMULYA RATNA PANDA
35	BLAPL/2459/2023 777/2023	PRASANT SAHU-MP	AMULYA RATNA PANDA
36	BLAPL/489/2023 778/2023	LAXMAN NANDA-MP	
37	BLAPL/5153/2023 779/2023	ANAND RAY @ TIGER-MP	
38	BLAPL/4260/2023 780/2023	MAMATA KUMBHAR-MP	
39	BLAPL/4089/2023 781/2023	BIBHISAN BHOI-MP	
40	BLAPL/4944/2023 854/2023	JANMAYANA SAMAL-MP	PRADEEP KUMAR MISHRA
41	MACA/484/2023 855/2023	SANJU NAYAK-MP	PRADEEP KUMAR MISHRA
42	MACA/485/2023 856/2023	SANJU NAYAK-MP	PRADEEP KUMAR MISHRA
43	MACA/485/2023 857/2023	MANAGER IN CHARGE., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
44	MACA/487/2023 858/2023	ANKURA CH.BAI-MP	M/S.S.DEI
45	MACA/781/2014 859/2023	AMITAV PARIDA @ AMITAVA PARIDA-MP	PRASANNA KUMAR MISHRA
46	MACA/488/2023 860/2023	LEGAL MANAGER (CLAIMS), M/S. FUTURE GENERALI INDIAN SUBSIDIARY COMPANY LTD.-MP	
47	MACA/489/2023 1023/2023	PRANAB BISWAL-MP	BISWABHUSAN DAS
48	ABLAPL/1918/2023 1024/2023	DURYODHAN PARIDA-MP	
49	ABLAPL/4215/2023 1025/2023	AKHAYA JENA @ KULIA @ AKSHYA KUMAR JENA-MP	
50	ABLAPL/2199/2023 1026/2023	BIJAYA MALLIK @ MANTUA-MP	
51	ABLAPL/10614/2022 1027/2023	BASANT AGRAWAL-MP	
52	ABLAPL/2735/2023 1028/2023	BHASKAR BEHERA-MP	
53	ABLAPL/3574/2023 1029/2023	SANDIP LOHAR-MP	
54	ABLAPL/4506/2023 1030/2023	PANKAJ KUMAR MISHRA-MP	
55	ABLAPL/3391/2023 1031/2023	ABHISHEK KHUNTIA-MP	
56	ABLAPL/12348/2022 1032/2023	JITU NAYAK-MP	
57	ABLAPL/19493/2019 1033/2023	RIKU @ RIPU PRADHAN-MP	SANJIB KUMAR BHANJADEO
	ABLAPL/9076/2022		

58	1242/2023 CRLA/563/2023	P.GHASINATH-MP	RAMESH CHANDRA PRADHAN
59	1243/2023 CRLA/563/2023	P.GHASINATH-MP	RAMESH CHANDRA PRADHAN
60	1244/2023 CRLA/1019/2022	SHRABANI JENA-MP	SURYAKANTA DASMOHAPATRA
61	1245/2023 CRLA/922/2022	JAGANNATH MOHANTY@BABLU-MP	
62	1246/2023 CRLA/565/2023	KINNAR GOURI NAIK-MP	ABHILASH MISHRA
63	1247/2023 CRLA/565/2023	KINNAR GOURI NAIK-MP	ABHILASH MISHRA
64	1248/2023 CRLA/566/2023	JOGENDRA MALLIK-MP	MAHENDRA KUMAR SAHU
65	1249/2023 CRLA/566/2023	JOGENDRA MALLIK-MP	MAHENDRA KUMAR SAHU
66	1250/2023 CRLA/566/2023	JOGENDRA MALLIK-MP	MAHENDRA KUMAR SAHU
67	1711/2023 CRLMC/1612/2023	BISWANATH MALLICK-MP	
68	1712/2023 CRLMC/166/2021	SHYAM SUNDAR AGRAWALLA-MP	PRAKASH K. MISHRA
69	1713/2023 CRLMC/2415/2023	KANHU CHARAN PRADHAN-MP	BHABANI SHANKAR DASPARIDA
70	1714/2023 CRLMC/3173/2022	MAHAMMAD FARUK-MP	
71	1715/2023 CRLMC/2416/2023	PRADAYENI SWAIN-MP	BIDESH RANJAN BEHERA
72	1716/2023 CRLMC/2075/2023	PRAKASH CHANDRA RAUTARAY-MP	
73	1717/2023 CRLMC/2417/2023	ANIL KUMAR SIPANI @ ANIL SIPANI-MP	DEVASHIS PANDA
74	1718/2023 CRLMC/2125/2023	RABINDRA SIAL@RABINDRA KUMAR SIAL-MP	
75	1719/2023 CRLMC/2418/2023	REETARANI BEHERA-MP	AMIT PRASAD BOSE
76	1720/2023 CRLMC/1850/2023	TEJRAJ NAG-MP	
77	1721/2023 CRLMC/2419/2023	SUSANTA KUMAR PARIDA-MP	BIBUDHENDRA KUMAR RATH
78	1722/2023 CRLMC/2420/2023	SANJUKTA PARIDA-MP	BIBUDHENDRA KUMAR RATH
79	1723/2023 CRLMC/2421/2023	USHALATA MOHANTY-MP	PRATYUSHA NAIDU
80	1724/2023 CRLMC/2422/2023	ANIS KHAN-MP	PRATAP KESHARI DEO
81	1725/2023 CRLMC/2424/2023	BINOD KUMAR SAMANTARAY@BINOD SAMANTARAY-MP	PAILABALA JENA
82	1726/2023 CRLMC/2278/2023	BHAGABAN SADANGI-MP	KALPATARU MISHRA
83	2769/2023 WA/1070/2023	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
84	2770/2023 WA/1070/2023	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
85	2771/2023 WA/1071/2023	STATE OF ODISHA-MP	DEBAKANTA MOHANTY(AGA)
86	2772/2023 WA/1071/2023	STATE OF ODISHA-MP	DEBAKANTA MOHANTY(AGA)
87	2773/2023 WA/1072/2023	SANTOSH KUMAR BHANJA-MP	GYANA RANJAN SETHI
88	2774/2023 WA/1075/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	BIBHU PRASAD TRIPATHY
89	2775/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	BIBHU PRASAD TRIPATHY

90	WA/1075/2023 2776/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
91	WA/1073/2023 2777/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
92	WA/1073/2023 2778/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
93	WA/1074/2023 2779/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
94	WA/1074/2023 7650/2023	KUNIRANI PRADHAN-MP	
95	WP(C)/12881/2023 7651/2023	SANJEEV KUMAR PANDA-MP	SUMAN MODI
96	WP(C)/16721/2022 7652/2023	BAGADU LAKSHMI PATHI-MP	SWAPNA KUMAR OJHA
97	WP(C)/16873/2023 7653/2023	KESHAB BEHERA-MP	RAMA KRISHNA BISOI
98	WP(C)/16874/2023 7654/2023	DR. ISRAIL KHAN-MP	ALOK KUMAR DAS
99	WP(C)/16875/2023 7655/2023	SURESH CHANDRA NAYAK-MP	BISWABIHARI MOHANTY
100	WP(C)/16883/2023 7656/2023	M/S D.C.JENA TRANSPORT, JAJPUR-MP	SUBRATA MISHRA
101	WP(C)/16882/2023 7657/2023	DEBIDUTTA SETHI-MP	HARIPAD MOHANTY
102	WP(C)/16893/2023 7658/2023	TULU MAHAPATRA @ BIKRAM KESHARI MAHAPATRA-MP	RIYANTA KUMAR KHANDAYATRAY
103	WP(C)/16896/2023 7659/2023	JAJNESWAR DEHURY-MP	PRATIK DASH
104	WP(C)/16549/2023 7660/2023	PRAKASH CHANDRA ROUT-MP	DEEPALI MAHAPATRA
105	WP(C)/16901/2023 7661/2023	RELAX PHARMA, CUTTACK-MP	SANTOSH KUMAR MISHRA
106	WP(C)/16903/2023 7662/2023	NANDA KISHOR BISHI-MP	NIRANJAN HOTA
107	WP(C)/16905/2023 7663/2023	PADMA LOCHAN BISHI-MP	NIRANJAN HOTA
108	WP(C)/16907/2023 7664/2023	M/S DURGA PRASAD SHARMA-MP	KSHIROD KUMAR SAHOO
109	WP(C)/16887/2023 7665/2023	SNEHALATA PATRA-MP	KRISHNA CHANDRA SAHU
110	WP(C)/16931/2023 7666/2023	CHANDRASEKHAR BAIDYA-MP	GYANA RANJAN SETHI
111	WP(C)/6380/2023 7667/2023	PRAFULLA KUMAR MAJHI-MP	PRASANTA KUMAR SATAPATHY
112	WP(C)/12107/2023 7668/2023	SABITRI NAIK-MP	SOUMENDRA PATTANAİK
113	WP(C)/16934/2023 7669/2023	DUSMANTA DAS-MP	AMITAV DAS
114	WP(C)/16928/2023 7670/2023	CHIRANJIBI SAHU-MP	SRIDHAR RATH
115	WP(C)/16935/2023 7671/2023	BIJAY KUMAR MALLICK-MP	LINGARAJ MOHANTY
116	WP(C)/16940/2023 7672/2023	MAA DANGADA PANI PANCHAYAT, RAYAGADA-MP	SIDDHARTHA PRASAD MISHRA
117	WP(C)/16941/2023 7673/2023	BABAJI ROUT-MP	AMITAV DAS
118	WP(C)/16942/2023 7674/2023	M/S D.C.JENA TRANSPORT, JAJPUR-MP	SUBRATA MISHRA
119	WP(C)/16882/2023 7675/2023	K.ANURADHA-MP	LALIT KUMAR MAHARANA
120	WP(C)/16943/2023 7676/2023	SIDDHANTA KUMAR BISOYI-MP	LAXMIDHAR DASH
	WP(C)/16945/2023		

121	7677/2023 WP(C)/16946/2023	SULOCHANA DAS-MP	AMITAV DAS
122	7678/2023 WP(C)/16949/2023	SATYABADI SAHU-MP	SATYABRATA PANDA
123	7679/2023 WP(C)/16950/2023	KODANDA PANIGRAHI-MP	BISWABIHARI MOHANTY
124	7680/2023 WP(C)/16948/2023	GANGADHAR OJHA-MP	AMITABH MISHRA
125	7681/2023 WP(C)/16951/2023	BIKRAM KESHARI SAHOO-MP	AMITAV DAS
126	7682/2023 WP(C)/16952/2023	TIRTHABASI PATRA-MP	SANTOSH KUMAR MAHANTY
127	7683/2023 WP(C)/16898/2023	DR. ABHISEK UPADHYAY-MP	IN PERSON
128	7684/2023 WP(C)/16955/2023	NISHI KANTA ROUT-MP	AMITAV DAS
129	7685/2023 WP(C)/16957/2023	SUNAKAR SWAIN-MP	AMITAV DAS
130	7686/2023 WP(C)/16962/2023	BABAJI CHARAN SAMAL @ GOBINDA SAMAL-MP	AMITAV DAS
131	7687/2023 WP(C)/16967/2023	RASHMI PRADHAN-MP	PRATYUSHA NAIDU
132	7688/2023 WP(C)/13740/2023	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR-MP	DEBASISH MOHAPATRA
133	7689/2023 WP(C)/16964/2023	TUSHAR BHUTADA-MP	GOUTAM KUMAR ACHARYA
134	7690/2023 WP(C)/16969/2023	GOURANGA SAHU-MP	AMBIKA PRASAD RAY
135	7691/2023 WP(C)/16973/2023	SUDHAKAR SATAPATHY-MP	ASIT KUMAR DASH
136	7692/2023 WP(C)/16975/2023	RAMESH CHANDRA HATI-MP	AMITAV DAS
137	7693/2023 WP(C)/11170/2023	SAHADEV NAYAK-MP	BUDHADEV ROUSTRAY
138	7694/2023 WP(C)/16976/2023	AVINANDAN ROUT-MP	PRADEEP KUMAR DASH
139	7695/2023 WP(C)/16979/2023	KARUNAKAR TARAI-MP	AMITAV DAS
140	7696/2023 WP(C)/16981/2023	BHAVENDRA PATADIA-MP	PRASANTA KUMAR NANDA
141	7697/2023 WP(C)/16983/2023	BABULA PATRA-MP	Jyoti Ranjan Deo
142	7698/2023 WP(C)/16985/2023	RANGADHAR PRADHAN-MP	AMITABH MISHRA
143	7699/2023 WP(C)/16986/2023	BABULI BARIK-MP	AMITAV DAS
144	7700/2023 WP(C)/16987/2023	AMITAV MOHAPATRA-MP	DURGESH NARAYAN RATH
145	7701/2023 WP(C)/16987/2023	AMITAV MOHAPATRA-MP	DURGESH NARAYAN RATH
146	7702/2023 WP(C)/16989/2023	BISWARANJAN DASH-MP	KRISHNA CHANDRA SAHU
147	7704/2023 WP(C)/16991/2023	BIPIN NAYAK-MP	MANOJ KUMAR MOHANTY
148	7705/2023 WP(C)/16992/2023	SUJATA PANDA-MP	MANOJ KUMAR MOHANTY
149	7706/2023 WP(C)/12739/2023	M/S THE JEYPORE SUGAR COMPANY LTD., RAYAGADA-MP	
150	7707/2023 WP(C)/16706/2023	SATYAJIT SENAPATI-MP	MANORANJAN MISHRA
151	7708/2023 WP(C)/17008/2023	BABA BRAHMESWAR NARISHAKTI WOMEN SHG, BRAHMAMPUR (SARODI) -MP	
152	7709/2023	BHIMSEN BEHERA-MP	DINABANDHU NAYAK

153	WP(C)/17006/2023 7710/2023	M/S AJAYA PHARMACEUTICAL, PURI-MP	RAMESH CHANDRA JENA
154	WP(C)/17009/2023 7711/2023	MAA SARBAMANGALA SHG, DAHISADA (SORO)-MP	AMITAV DAS
155	WP(C)/17011/2023 7712/2023	SCAN STEEL LIMITED-MP	M/S.BIBHU PRASAD TRIPATHY
156	WP(C)/12792/2019 7713/2023	RASHMI REKHA PATRA-MP	SAMIR KUMAR MISHRA
157	WP(C)/17016/2023 7714/2023	DR. RAJEEB KUMAR NAYAK-MP	PAMI RATH
158	WP(C)/17018/2023 7715/2023	BIVIL SINGH-MP	CHITTARANJAN PATTNAIK
159	WP(C)/15798/2023 7716/2023	SUDARSAN SAHOO-MP	ALOK KUMAR PANDA
160	WP(C)/17019/2023 7717/2023	SUCHITRA KUMARI BEURA-MP	
161	WP(C)/17675/2022 7718/2023	SOURAV SEKHAR BEHERA-MP	
162	WP(C)/1095/2023 7719/2023	SOURAV SEKHAR BEHERA-MP	
163	WP(C)/1095/2023 7720/2023	RASHMI RANJAN BALIARSINGH-MP	PRAFULLA KUMAR RATH
164	WP(C)/17023/2023 7721/2023	JAGANNATH PATI-MP	
165	WP(C)/6289/2022 7722/2023	ARATIBALA ROUT-MP	MADAN MOHAN DAS
166	WP(C)/17042/2023 7723/2023	JAGANNATH BISWAL-MP	JITENDRA KUMAR MISHRA (2)
167	WP(C)/16686/2023 7724/2023	M/S. SUPERTRON ELECTRONICS PVT LTD. BBSR-MP	AMIT PATTNAIK
168	WP(C)/17047/2023 7725/2023	M/S SUPERTRON ELECTRONICS PVT. LTD., BBSR-MP	AMIT PATTNAIK
169	WP(C)/17048/2023 7726/2023	SAGARIKA SETHI-MP	
170	WP(C)/11330/2023 7727/2023	NARESH KUMAR PUJARI-MP	AMIT PRASAD BOSE
171	WP(C)/17050/2023 7728/2023	LIPIKA NAYAK-MP	AMITAV TRIPATHY
172	WP(C)/17056/2023 7729/2023	SK.SALAUDDIN-MP	M/S.L.K.MOHANTY
173	WP(C)/14998/2017 7730/2023	SULOCHANA SAHOO-MP	M/S.L.K.MOHANTY
174	WP(C)/15156/2017 7731/2023	PRAKASH CHANDRA NAYAK-MP	BHABANI SANKAR MISHRA
175	WP(C)/17060/2023 7732/2023	AMRUTANSU PATTANAYAK-MP	BINI MISHRA
176	WP(C)/15868/2023 7733/2023	BIPINA SAHOO-MP	BISWAJIT NAYAK
177	WP(C)/17062/2023 7734/2023	NILAMANI ROUT-MP	TRILOCHAN PANIGRAHI
	WP(C)/17063/2023		